

**HIGH COURT OF KARNATAKA KALABURAGI BENCH
MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM FRIDAY THE 19TH NOVEMBER 2021**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	Hon'ble Mr. Justice R.Devdas & Hon'ble Mr. Justice Rajendra Badamikar All Division Bench matters Writ Petitions challenging the vires of Act, Rules and Statutory Regulations - Preliminary Hearing / Admissions, Orders and Final Hearing Specially assigned cases	Video Conferencing / Physical hearing (optional)

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 18.11.2021